



DB

FORM No. 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

ORDER SHEET

Application No. OA 626 of 2009

Applicant(s) Suryakanta Padhi Respondent(s) Union of India
(Appointing Authority)

Advocate for Applicant(s) M/s. Dr. C. R. Mishra Advocate for Respondent(s)
g. Mishra
H.K. Mallik

NOTES OF THE REGISTRY

D.P.O. 23501-2462
For Registration

dh
29.02.09

REGISTER

dh
30.12.09

by Registrar

For admission &
interim prayer.

dh
12/1/10

Bench

ORDERS OF THE TRIBUNAL

ORDER DATED: 14.01.2010

CORAM:

Honble Mr. C.R. Mohapatra, M(A)

Heard Mr. H.K. Mallik, Id.
counsel for the applicant and Mr.
S. Mishra, Id. A.S.C. appearing for the
respondents on notice.

Id. counsel for the applicant
wants to withdraw this O.A. to file
a better application.

Prayer is allowed.
O.A. is dismissed as withdrawn.

dh
Member(A)